

(c) whether any proposal for closure of certain branches of Nationalised Banks in Kerala is also under the consideration of the Union Government; and

(d) if so, the details thereof ?

The Minister of Finance (Shri Manmohan Singh) :

(a) and (b) Reserve Bank of India (RBI) has reported that no application for opening more branches of nationalised banks in Kerala is pending with RBI at present.

(c) and (d) There are no proposals with RBI from nationalised banks to close any of their branches in Kerala.

[Translation]

BANK LOAN TO SMALL SCALE INDUSTRIES IN BIHAR

1592. Shri Lal Babu Rai : Will the Minister of Finance be pleased to state :

(a) the total number of loan applications received by the nationalised banks in Bihar from the small scale industries during the last three years, the number of applications rejected therefrom and the amount of loan sanctioned in this regard;

(b) whether the banks had provided loan to the applicants/small scale industries in time to save them from turning sick;

(c) if not, the reasons therefor; and

(d) the action proposed to be taken by the Government in this regard ?

The Minister of Finance (Shri Manmohan Singh) :

(a) The data reporting system of the Reserve Bank of India (RBI) does not generate information in the manner asked for. However, according to the latest available data furnished by RBI, loans disbursed by nationalised banks to small scale industrial (SST) units in the State of Bihar as at the end of June 1991, June 1992 and June 1993 were as under :

(Rs. in crores)

Year ending	No. of Accounts	Amount Disbursed
June 1991	19052	33.98
June 1992	22287	23.79
June 1993	13903	29.84

(b) to (d) RBI has issued instructions to all scheduled commercial banks that applications upto a credit limit of Rs. 25,000/- should be disposed of within a fortnight and those for over Rs. 25,000/- within 8-9 weeks from the date of receipt of application. Banks have also been advised that requests for increase in credit limits should be considered expeditiously and decision taken promptly and in any case within six weeks.

[English]

TAX HOLIDAY FOR BACKWARD AREAS

1593. Shri Harish Narayan Prabhu Zantye : Will the Minister of Finance be pleased to state :

(a) whether attention of the Government has been drawn to the newsitem captioned 'Tax holiday for backward areas uncertainty forces firm to defer investments' appearing in the Indian Express on July 19, 1995;

(b) if so, the facts thereof and the reaction of the Government thereto; and

(c) the action taken or proposed to be taken by the Government to resolve the issues to ensure investment flow for industrial development ?

The Minister of Finance (Shri Manmohan Singh) :

(a) Yes, Sir.2

(b) and (c) The recommendations contained in the Report of the Study Group, submitted in October, 1994, are still under the consideration of the Government. Decision on the Report will be taken soon.

BASIC AMENITIES AT SAHAR AIRPORT

1594. Shri Ram Naik : Will the Minister of Civil Aviation and Tourism be pleased to state :

(a) whether the Government are aware of the absence of basic/primary facilities like drinking water and clean toilets at the Sahar Airport, Mumbai;

(b) if so, the details thereof alongwith the reasons therefor; and

(c) the steps taken by the Government to remedy the situation?

The Minister of Civil Aviation and Tourism (Shri Ghulam Nabi Azad) : (a) to (c) Adequate facilities of drinking water and clean toilets have been provided at Sahar airport, Bombay. It is the constant endeavour of the Airports Authority of India to improve the facilities at Sahar airport.

ACTION TAKEN ON JPC REPORT

1595. Shri Sanat Kumar Mandal : Will the Minister of Civil Aviation and Tourism be pleased to refer to the reply given to Unstarred Question No. 6427 dated 19th May, 1995 regarding Action Taken on Report of Joint Parliamentary Committee and state :

(a) whether the C.B.I. report has since been received by the Government;

(b) if so, the contents thereof; and

(c) the follow-up action being taken against those who are responsible for various irregularities ?

The Minister of Civil Aviation and Tourism (Shri Ghulam Nabi Azad) : (a) to (c) Investigation report from the Central Bureau of Investigation is awaited. Necessary

follow-up action will be taken after receipt of the investigation report.

[Translation]

BANK LOANS IN RAJASTHAN UNDER DRI

1596. Shri Kunjee Lal : Will the Minister of Finance be pleased to state :

(a) the total amount of loan provided by the nationalised banks in Rajasthan during 1993-94, scheme-wise; and

(b) the total amount earmarked for disbursement to the priority sector and the extent of amount of loan disbursed to the handloom weavers under Differential Rate of Interest scheme by each of the bank in Rajasthan during 1993-94 ?

The Minister of Finance (Shri Manmohan Singh) :

(a) The amount sanctioned and disbursed by the nationalised banks in the State of Rajasthan during 1993-94 under the various schemes, as reported by the Reserve Bank of India (RBI), is as under :

	(Rs. In lakhs)	
	Sanctioned	Disbursed
Prime Minister's Rojgar Yojana (PMRY)	375.70	179.37
Scheme for providing Self Employment to the Educated Unemployed Youth (SEEUY)	649.23	372.00
Integrated Rural Development Programme (IRDP) (All Banks)	—	5710.59
Scheme of Urban Micro Enterprises (SUME)	443.38	285.05
Differential Rate of Interest (DRI) Scheme	—	*159.00
		(*Data relate to 1992-93)
Scheme for Liberation & Rehabilitation of Scavengers (SLRS)	44.34	28.08

(b) As per the data collected by Bank of Baroda, Convenor, State Level Bankers' Committee (SLBC) for the State of Rajasthan, bank-wise position of priority sector advances and the advances under the Differential Rate of Interest (DRI) Scheme as on March, 1995 in Rajasthan is set out in the attached **Statement**. The existing data reporting system does not generate separate information in respect of the amount of loan granted to the handloom weavers under the DRI Scheme.

Statement

S. No.	Name of the Bank	Total priority Sector Advances	(Rs. in crores) Advances under the DRI Scheme
1	2	3	4
1.	State Bank of India	259.61	0.94

1	2	3	4
2.	State Bank of Bikaner & Jaipur	563.88	6.09
3.	State Bank of Hyderabad	0.18	—
4.	State Bank of Indore	1.68	0.01
5.	State Bank Patiala**	3.63	0.02
6.	State Bank of Saurashtra**	0.96	—
7.	State Bank of Travancore*	1.82	—
8.	Allahabad Bank	18.98	0.10
9.	Andhra Bank	0.50	—
10.	Bank of Baroda	512.50	2.80
11.	Bank of India	50.40	0.18
12.	Bank of Maharashtra	2.74	0.05
13.	Canara Bank	23.92	0.23
14.	Corporation Bank*	0.36	—
15.	Central Bank of India	98.73	1.17
16.	Dene Bank*	12.40	0.01
17.	Indian Bank*	6.90	0.02
18.	Indian Overseas Bank*	9.53	0.02
19.	Oriental Bank of Commerce	59.64	0.42
20.	Punjab National Bank	301.66	4.19
21.	Punjab & Sind Bank	26.71	0.07
22.	Syndicate Bank*	7.32	0.02
23.	Union Bank of India	49.57	1.85
24.	United Bank of India	3.60	—
25.	UCO Bank*	90.05	1.25
26.	Vijaya Bank*	0.36	—
27.	Bank of Rajasthan Ltd.	168.63	0.11
28.	Vyasya Bank Ltd.	—	—
29.	Jammu & Kashmir Bank Ltd.	1.54	—
30.	Federal Bank Ltd.	0.10	—
Total		2277.90	19.55

Note : * Figures as on December, 1994

** Figures as reported for September, 1994

[English]

HANDLOOM SECTOR

1597. Shri Sandipan Bhagwan Thorat : Will the Minister of Textiles be pleased to state :

(a) whether the Government are aware that some